



2026:AHC:12249

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 17669 of 2025

Dinesh Kumar

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Avadh Pratap Singh Shishodia
Counsel for Respondent(s)	:	C.S.C., Pranjal Mehrotra

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Heard Sri Avadh Pratap Singh Shishodia, learned counsel for the petitioner and Sri B.K. Srivastava, learned Standing Counsel, who appears for State-respondents.
2. The present writ petition question an order dated 06.11.2025 whereby the writ petitioner has been transferred to Unchagaon to Zila Karyakaram, Prabandhan, Ekai, Buladshahar.
3. Today instructions have been produced by learned Standing Counsel under the signatures of Chief Medical Officer, Bulandshahar, according to which, the writ petitioner's transfer is not being effected and the writ petitioner is being working a place where he seeks to work.
4. Accordingly, the writ petition is **dismissed as infructuous**.
5. In case, something survives, it is open for the writ petitioner to again approach this Court.
6. Instructions filed today are taken on record as marked as appendix A.

January 19, 2026

A. Prajapati

(Vikas Budhwar,J.)